

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2018 &
IA NOS. 430 & 42 OF 2018**

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Photon Suryakiran Private Ltd.

...Appellant(s)

Vs.

**Mangalore Electricity Supply Company
Limited & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee

Counsel for the Respondent(s) : Mr. Darpan K.M. for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.11.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj